

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/190(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

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| IN THE MATTER OF | NAJMA AHMED VS AL SHOKUR INDIA PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) SEC. 244(1) |

Appearance (via video conferencing/physically)

Mr. Syed E. Huda, Adv.] For Petitioner
Mr. S K Aptabuddin, Adv.]
Ms. Nabeela Akbar, Adv.]

Mr. Tarique Quasimuddin, Adv.] For the Respondent

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. Ld. Counsel appearing on behalf of respondent seeks time to file reply affidavit. Let the same be filed within a period of two weeks, as a last chance, **failing which appropriate Order(s) would be passed** in this matter.
3. List this matter for further consideration on **30.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.